

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 337/AT/2020

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for 480 MW Solar PV Projects (Tranche V) connected to the Inter-State Transmission System and selected through Competitive Bidding Process as per the Standard Bidding Guidelines dated 3.8.2017.

Petitioner : Solar Energy Corporation of India Limited (SECI)

Respondents : Ministry of New and Renewable Energy Limited and Ors.

Date of Hearing : 30.7.2020

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member

Parties present : Shri M. G. Ramachandran, Sr. Advocate, SECI
Ms. Poorva Saigal, Advocate, SECI
Ms. Tanya Sareen, Advocate, SECI
Shri Atulya Kumar Naik, SECI
Shri Ayush Prasad, SB Energy
Shri Sidhartha Mohapatra, SB Energy

Record of Proceedings

The matter was heard through video conferencing.

2. Learned senior counsel for the Petitioner, Solar Energy Corporation of India Limited, submitted that the instant Petition has been filed for adoption of tariff for 480 MW Solar PV Projects (Tranche V) connected to inter-State Transmission System and selected through competitive bidding process as per the Guidelines issued by Ministry of Power on 3.8.2017. Learned senior counsel submitted that pursuant to the bidding, two bidders/developers, namely, GRT Jewellers (India) Private Limited (150 MW @ Rs. 2.53/kWh) and SBE Renewable Sixteen Private Limited (330 MW @ Rs. 2.65/kWh) have been selected for supply of power to the Utilities of the State of Bihar. Learned senior counsel further submitted that SECI has executed the Power Purchase Agreements (PPAs) with the selected Solar Power Developers and Power Sale Agreement (PSA) with Bihar Utilities.

3. The representative of the Respondent, SB Energy requested the Commission to adopt the tariff for 480 MW Solar PV Projects (Tranche V).



4. After hearing the learned senior counsel for the Petitioner and the representative of SB Energy, the Commission reserved the order in the matter.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**

